IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 311
(IB)-669(ND)2019
IA/1446/2019, IA/2188/2020

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd. .... **Applicant/Petitioner**

Versus

M/s. Aarvanss Infrastructure Pvt. Ltd. .... **Respondent**

Under Section: 7 of IBC, 2016

Order Delivered on 25.09.2020

CORAM:
SHRI. CH. MOHD. SHARIEF TARIQ, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT:
For the Applicant : Mr. Sanjeev Sagar, Ms. Nazia Parveen, Advs.
For Manager Collection: Mr. Paras Khanna
For Law Officer : Mr. Birendra Singh Rawat
For the R.P : Mr. Kamal Aggarwal

ORDER

Renotify this case on 07th October, 2020

-Sd-
(L. N. GUPTA)
MEMBER (T)

-Sd-
(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)

Ashwani